

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4538
TO BE ANSWERED ON THE 8th JANUARY, 2019

AGMARK CERTIFICATION OF HORTICULTURAL PRODUCTS

4538. SHRI AJAY NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the agencies giving AGMARK certification for horticulture products;
- (b) the norms for AGMARK certification for horticulture products;
- (c) the details of the certified AGMARK horticulture products so far;
- (d) whether for certification of any horticulture product all the varieties at that product, be it any regional variety are included; and
- (e) if so, whether the Government considers to include the State Government agencies in the certification process, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c) Directorate of Marketing & Inspection (DMI), an attached office of Department of Agriculture, Cooperation and Farmers Welfare, Government of India, is implementing Agmark Certification through its 11 Regional Offices, 27 Sub Offices, in the country. The AGMARK Certification of horticulture products is carried out as per the provisions of "Fruits and Vegetable Grading and Marking Rules 2004" under the Agricultural Produce (Grading & Marking) Act 1937, and as amended from time to time under which the Grade standards for 57 Fruits and Vegetables have been notified under aforesaid provisions so far as provided in Annexure-I. The AGMARK Grade Standards are voluntary in nature and is based on demand. Presently, horticulture products for exports only are certified under Agmark and is as under.-

Sr. No.	Name of commodity	2015-16 (Quintals)	2016-17 (Quintals)	2017-18 (Quintals)
1.	Grapes	616838.03	13397851.11	1434416.59
2.	Onion	54448.59	50592.4	4840.00
3.	Okra	544.486	149063.323	36734.75

(d): Yes, the certification is for a product category and all varieties of above horticultural products, including regional varieties are included.

(e): State Government agencies can apply for participation in certification process of horticulture products under AGMARK. But currently no such proposal has been received. However, in case of other commodities like Ghee, Vegetable oils, Wheat Atta, Suji, Besan, Maida, Spices, Cereals, Pulses, Honey, Edible nuts, Oil seeds, Oil cake, etc. State Government agencies are involved in certification process for domestic purpose.

The Grade standards of Fruits and Vegetables notified under APM Act -

1. Amla
2. Apples
3. Aubergines
4. Banana
5. Beans
6. Betel leaves
7. Bitter Gourd
8. Bottle Gourd
9. Brussels sprouts
10. Cabbage
11. Canned/Bottled fruits and fruit products
12. Capsicum
13. Carrots
14. Cauliflowers
15. Cherries
16. Chilies
17. Colocasia Leaves (Arbi Leaves)
18. Coriander Leaves (Dhania Leaves)
19. Cucumbers
20. Curry Leaves
21. Custard apple
22. Dried edible mushrooms
23. Drumsticks
24. Fenugreek Leaves
25. Gherkins
26. Grape fruits
27. Grapes
28. Guavas
29. Headed Cabbages
30. Lemons
31. Litchi
32. Mandarins
33. Mango
34. Melons
35. Okra
36. Onions
37. Oranges
38. Papayas
39. Pears
40. Pine apple
41. Plums
42. Pomegranate
43. Ribbed Celery
44. Sapota
45. Seed Potato
46. Shelling Peas
47. Snake Gourd
48. Sour Limes
49. Spinach
50. Sponge Gourd
51. Strawberries
52. Sugar Snap Peas
53. Sweet Limes
54. Tomatoes
55. Ware Potato
56. Watermelon
57. William Pears
